



Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K Srinagar/Jammu

NOTIFICATION

Jammu, the 02nd March, 2018

SRO 116 .- Whereas, the Government vide notification SRO 125 dated 21st of April, 2014, appointed Additional District and Sessions Judge, Udhampur as an Arbitrator for a period of four months to make an award in respect of land measuring 1780 Kanals 09 Marlas, comprising of khasra numbers shown in Annexure 'A' to the said notification, situated at village Priyan, Gordi, Southan, Sutain and Thill of Tehsil and District Udhampur; and

Whereas, the said Arbitrator had requested for further extension of time enabling him to complete proceedings and make the award thereof, which was considered by the Government and vide notification SRO 244 dated 30th of June, 2015, the time for making the award was extended for a period of one year w.e.f. 21st of August, 2014; and

Whereas, the said Arbitrator had again requested for further extension of time enabling him to complete proceedings and make the award thereof, which was considered by the Government and vide notification SRO 247 dated 15th of June, 2017 the time for making the award was extended for a further period of two years w.e.f. 21st of August, 2015; and

Whereas, the said Arbitrator has, inter-alia, informed that the file has ripened now for arguments and has sought more time to conclude the proceedings; and

Whereas, the Government has considered the matter and decided that further extension in time for making the award by the Arbitrator be granted.

Now, therefore, in exercise of the powers conferred by sub-rule (1) of rule 10 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Rules, 1969, the Government hereby direct that the time for making the award shall and shall always be deemed to have been extended by a further period of one year w.e.f 21st of August, 2017.

By order of the Government of Jammu and Kashmir.

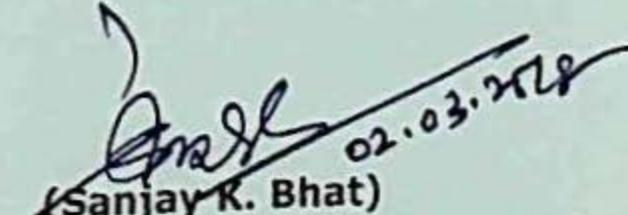
Sd/-
(R.K. Goyal) IAS
Principal Secretary to Government
Home Department

No. Home/CL/37/2013

Dated: 02.03.2018

Copy to the:-

1. Chief Secretary, J&K, Jammu.
2. Principal Secretary to Hon'ble Chief Minister.
3. Principal Secretary to Hon'ble Governor.
4. Divisional Commissioner, Jammu.
5. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (W.7 .s.c).
6. Principal Director Defence Estates, J&K, Northern Command, P.O Satwari, Jammu.
7. Deputy Commissioner, Udhampur.
8. Director Archaeology, Archives and Museums.
9. Additional District and Sessions Judge, Udhampur.
10. Defence Estates Officer, Jammu, Udhampur Circle.
11. Private Secretary to Principal Secretary to the Government, Home Department.
1. General Manager, Ranbir Government Press, Srinagar/Jammu
13. Incharge website Home Department/GAD.
14. Office Records file.....


(Sanjay K. Bhat)
Deputy Secretary to Government
Home Department